NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/589/(IB)/2017

NAME OF THE PETITIONER(S)

: KALPAVRIKSH ENTERPRISES

NAME OF THE RESPONDENT(S)

: VGN PROPERTY DEVELOPERS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2. YOGANAND CAG

Counsel for Palitioner

for Harishan Har man;

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time for filing the terms of settlement arrived between the parties. At request, time is enlarged. Put up on 17.10.2017 at 10.30 A.M.

_ 50/-MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)